GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA

UNSTARRED QUESTION NO. 314

ANSWERED ON 22.07.2025

MSC ELSA 3 SHIPWRECK INCIDENT

314. SHRI SANDOSH KUMAR P:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government is conducting any enquiry into the sinking of the MSC ELSA 3 ship, approximately 13 nautical miles off the coast of Kerala, on May 25, 2025;
- (b) if so, whether Government has taken any criminal proceedings against the shipping company;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether Government has given compensation to the fishing community residing in the region; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (e) A statutory Preliminary inquiry and investigation into the incident, under the Merchant Shipping Act, 1958, is being conducted by the Mercantile Marine Department (MMD), Kochi, a field office under the Directorate General of Shipping, Ministry of Ports, Shipping and Waterways to ascertain the causal factors leading to the incident. The preliminary inquiry is currently in progress. Further proceedings will be considered upon the conclusion of the internal investigation and receipt of the final findings.
